ने subsidy देने का प्रावधान किया है और किसानों की सहायता की है।...(व्यवधान)... किसान जब भी organic खेती करेंगे, तो निश्चित रूप से किसानों को लाभ होगा।...(व्यवधान)... इस दृष्टि से भारत सरकार ने अलग से भी बजट का प्रावधान किया है।...(व्यवधान)... भारत सरकार की जो 'नमामि गंगे योजना' चल रही है, उसके तहत गंगा के किनारे-किनारे ऑर्गेनिक खेती को बढ़ावा दिया जा रहा है।...(व्यवधान)... इस तरह से सरकार के द्वारा कई तरह के कार्यक्रम चलाए जा रहे हैं।...(व्यवधान)...

MR. DEPUTY CHAIRMAN: The House stands adjourned to meet at 2.30 p.m.

[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part-I to this Debate, published electronically on the Rajya Sabha website under the link <a href="https://rajyasabha.nic.in/Debates/OfficialDebatesDateWise">https://rajyasabha.nic.in/Debates/OfficialDebatesDateWise</a>]

The House then adjourned at ten minutes past twelve of the clock.

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The House reassembled at thirty minutes past two of the clock,
MR. DEPUTY CHAIRMAN in the Chair

## REGARDING PRIVATE MEMBERS' RESOLUTIONS

SHRI JAIRAM RAMESH (Karnataka): Sir, there is Rule 267 notice. ... (Interruptions)...

श्री उपसभापति : माननीय सदस्यगण, यह Private Members' Resolution का समय है। ...(व्यवधान)... यह माननीय सदस्यों का विषय है। ...(व्यवधान)... जो लोग वैल में आ रहे हैं, उनसे मैं आग्रह करूँगा कि यह प्राइवेट मेम्बर्स का समय है। ...(व्यवधान)... यह Private Members' Resolution का समय है, कृपया इसको चलने दीजिए। ...(व्यवधान)...

Shri Rakesh Sinha to move the Resolution that this House resolves that a law applicable to the entire country be framed to achieve the goal of the replacement level of population and the paradigm of 'Hum do hamare do.' ...(Interruptions)... Shri Rakesh Sinha, not present. Resolution not moved. ...(Interruptions)...

Shri Shaktisinh Gohil to move the Resolution urging the Government to meet the shortage of vaccines, make the vaccination process hassle-free and to ensure availability of ventilators and other essential equipment to counter the likely third wave of Covid-19 Pandemic in the country. ...(Interruptions)... Shri Shaktisinh Gohil, not present. Resolution not moved. ...(Interruptions)...

Dr. Sasmit Patra to move the Resolution urging the Government to introduce 33 percent reservation quota for women in Parliament to increase the representation of women and to promote women's participation in all sectors of social and economic life. ...(Interruptions)... Dr. Sasmit Patra, not present. Resolution not moved. ...(Interruptions)...

Dr. L. Hanumanthaiah to move the Resolution urging upon the Government to bring changes in the prevailing Act for effectively curbing manual scavenging in the country and adopting machinery technology and timely payment of compensation and rehabilitation of manual scavengers. ...(Interruptions)... Dr. L. Hanumanthaiah, not present. Resolution not moved. ...(Interruptions)...

Shri Binoy Viswam to move the Resolution urging the Government to confer Statehood to Union Territory of Lakshadweep with a Legislative Assembly which may facilitate a stronger democratic and participative system of governance and to constitute a Committee of Members in Parliament to review the administration in all Union Territories. ...(Interruptions)... Shri Binoy Viswam, not present. Resolution not moved. ...(Interruptions)...

Hon. Members, these are Private Members' Resolutions. ...(Interruptions)... Resolutions not moved. Members are absent; so, I move to the next Business. ...(Interruptions)...

## **GOVERNMENT BILLS**

MR. DEPUTY CHAIRMAN: Bills for Introduction, the Limited Liability Partnership (Amendment) Bill, 2021. Rao Inderjit Singh to move for leave to introduce the Limited Liability Partnership (Amendment) Bill, 2021.

## The Limited Liability Partnership (Amendment) Bill, 2021

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; THE MINISTER OF STATE OF THE MINISTRY OF PLANNING; AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH): Sir, I move for leave to introduce a Bill to amend the Limited Liability Partnership Act, 2008.